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CAT/J/13

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**AHMEDABAD BENCH**

CA/90/96 in  
**O.A.NO.** 90/92  
~~**T.A.NO.**~~

DATE OF DECISION 21.1.97

Ratan Jivabhai Petitioner

Mr.B.B.Gogia Advocate for the Petitioner [s]  
Versus

Mr.M.Ravindran & Ors. Respondent

Mr.A.S.Kothari Advocate for the Respondent [s]

**CORAM**

The Hon'ble Mr. V.Radhakrishnan : Member(A)

The Hon'ble Mr.

**JUDGMENT**

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

: 2 :

Ratan Jivabhai Vajsurbha (Gadhvi)  
Nana-Madhad  
Taluka: Wadhwan  
Dist: Surendranagar  
(Advocate : Mr.B.B.Gogia )

... Applicant

VERSUS

1. Mr.M.Ravindran  
Union of India, through:  
The General Manager,  
Western Railway,  
Churchgata, BOMBAY

2. Mr.R.A.Agha  
Divisional Railway Manager,  
Western Railway Manager,  
Kothi Compound,  
RAJKOT.

.... Respondents

(Advocate : Mr.A.S.Kothari )

O R A L   O R D E R

Date:21.01.1997

In

C.A.No:90/96 in OA/90/92

per : Hon'ble Shri V.Radhakrishnan : Member(A)

Heard Mr.B.B.Gogia and Mr.Kothari, the learned  
counsels for the applicant and for the respondents  
respectively.

The contention of the respondents is that  
the directions of the Tribunal have been carried out  
and the letter in question was replied to by them on  
16.10.1987. Mr.Gogia states that he has not received  
a copy of the said letter disposing of the representation.

..3.

: 3 :

The respondents are directed to give copy of letter dated 16.10.1987 to the applicant. We see no need to pursue the C.A. Accordingly C.A. stands disposed of. Notice discharged.



( V. Radhakrishnan )

Member (A)

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CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH

Application No. CA180186

Transfer Application No. —

CERTIFICATE

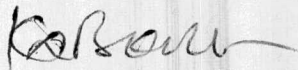
Certified that no further action is required to be taken and  
the case is fit for consignment to the Record Room (Decided)

Dated : 29/11/97

Countersign :

29/11/97

Section Officer.

  
Signature of the Dealing  
Assistant

(13)